

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)
एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Secretary, DSIR and Director General,
Council of Scientific & Industrial Research,
Anusandhan Bhawan, 2, Rafi Marg,
New Delhi - 110001

**Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021
(as on 31.12.2021)-reg.**

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (**in original**) for the year **2021** (as on 31.12.2021) in respect of Dr. Bhaskar N, Advisor, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

Keevhi Raj
25/04/2022

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

1. Dr. Bhaskar N, Advisor, Food Safety and Standards Authority of India, FDA
Bhavan, Kotla Road, New Delhi-110 002.
2. Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 01.01.2022

1. Name of Officer (in full) Bhaskar N
 2. Service to which the officer belongs _____

3. Present post held Advisor (Science & Standards)
 4. Present Pay L-14

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1. Health Block, RK Nagar H Block, Mysore	House on 30 ftX40 ft site	Rs. 12.20 lakhs	Rs. 45 lakhs	Mrs. Gayathri, Wife	Was bought from a ate person Sept 2001; and Home Loan availed from SBI; March 2002	Nil	Gifted to Wife in Dec 2014
2. #133, Debur Village, Nanjangud, Nanjangud	30 ftX40 ft site	Rs. 2.50 lakhs	Rs. 5.0 lakhs	Own Name	Was bought from the loan availed from SBI; Jan 2012	Nil	
3. #20, Annapurna Layout, Halalu Village, Mysore Tq	40 ftX 50 ft site	Rs. 22.00 lakhs	Rs. 28.00 lakhs	Own Name	Was bought from the loan availed from Indiabulls; April 2015	Nil	

Signature

Name Bhaskar N

Designation Advisor (Sci & Stds)

Date 07.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 5) AIS officers are requested to fill the form in duplicate.
- 6) All columns should be filled duly typed neatly.